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aware that in subjecting the Government servants to this rule they are really making the Government servants unequal before the law?

SHRI B. N. DATAR: No, Sir. That is not a correct approach.

شریمتی انیس قدوائی : کیا یه قانون میمهرس<sup>ی</sup>پارلیمنت پر بهی لاکو هوکا?

\*[श्रीमती ग्रनीस किदवई : क्या यह कानून मेम्बर्स पालियामेंट पर भी लागू होगा?]

SHRI B. N. DATAR: In fact a suggestion was made in the other House that such rules should be made applicable to hon. Members of Parliament also.

SHRI A. B. VAJPAYEE: Including Ministers.

(Interruptions.)

SHRI B. N. DATAR: They are also Members of Parliament.

SHRI A. D. MANI: The hon. Minister said that a circular has been sent to the State Governments. Does that circular cover also cases where Government officials consume liquor on bona fide medical grounds under a certificate of a medical practitioner?

SHRI B. N. DATAR: Similar certificates are issued in those States where the dry law is in operation. So on medical or health grounds sometimes permits are issued.

SHRI M. RUTHNASWAMY: In the phrase "intoxicating liquor" is the operative word "intoxicating" or "liquor"?

SHRI B. N. DATAR: Both.

जम्मू व काइमीर राज्य के कालाकोट नामक स्थान पर कोयले की पट्टी का पाया जाना

४६१. श्री नवाबसिंह चौहानः क्या बान तथा ईंधन मंत्री यह बताने की कृपा करेंगे किः

•[] Hindi transliteration,

(क) जम्मू व काश्मीर राज्य में कालाकोट नामक स्थान पर कोयले की जो पट्टी मिली है, उस से कितना कोयला प्राप्त होने की ग्राशा है ग्रौर यह कोयला किस श्रेणी का है ; ग्रौर

(ख) इस की खुदाई की म्रब तक क्या व्यवस्था हुई है ग्रौर कब तक काम शुरू होने की ग्राशा है ?

†[Discovery of Coal Seam at Kalakot in J. & K. State

\*461. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of MINES AND FUEL be pleased to state:

(a) the quantity of coal which is expected to be obtained from the coal seam discovered at Kalakot in the State of Jammu and Kashmir and what is the grade of the coal found there; and

(b) what arrangements have so far been made to exploit it and by when the work is likely to start?]

खान तथा ईंधन मंत्रालय में उपमंत्री (श्री ग्रार० एम० हजरनवीस) : (क) जम्मू ग्रौर काश्मीर सरकार इस पट्टी के संचय को १०० मिलियन टन के होने की ग्राशा करती है। कोयला उत्तम श्रेणी का है तथा लगभग चुने हुए ग्रेड ''बी'' का है।

(ख) जम्मू और काश्मीर सरकार ने "जम्मू तथा काश्मीर खनन एवं खनिज निगम (Jammu & Kashmir Mining and Minerals Corporation) के नाम से एक निगम की, जोकि कोयले के इन संचयों की खुदाई कर रहा है, स्थापना की है। इस वर्ष में बेरगुग्रा नामक स्थान पर एक लाख टन का वार्षिक उत्पादन करने वाली एक खान चालू हो गई है। सायर नामक स्थान पर दूसरी खान के लिये परियोजना रिपोर्ट, जोकि १. ४ लाख टन का वार्षिक उत्पादन सुनिश्चय करती पूरी हो चुकी ।

†[] English translation.

<sup>†</sup>[THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): (a) 'The Jammu and Kashmir Government expects the reserves of this seam to be of the order of 100 million tons. The coal is of good quality approximating to selected grade 'B'.

(b) The Jammu and Kashmir Government have set up a Corporation called the Jammu and Kashmir Mining and Minerals Corporation, who are exploiting these reserves of coal. One mine at Bergoa with a yearly production of 1 lac tons has already been started this year. Project report for another mine at Sair has been completed envisaging yearly output of 1:5 lac tons.]

SHRI DAHYABHAI V. PATEL: Would the ordinary rules applicable to such corporations and enterprises in India in the matter of the companies law, in the matter of labour and in the matter of their administration also apply to the mining operations in Kashmir or do they have a different set of rules?

SHRI R. M. HAJARNAVIS: That hardly arises out of this question. In any case the matter lies entirely within the authority of the Jammu and Kashmir Government and their lawmaking authority.

SHRI DAHYABHAI V. PATEL: May I submit that it certainly arises because they have different laws ...

SHRI R. M. HAJARNAVIS: I have answered the question. It is entirely in the hands of the Jammu and Kashmir Government.

SHRI SITARAM JAIPURIA: Is railway siding available at the pithead and, if not, what would be the cost of transportation from the pithead to the railway siding?

SHRI R. M. HAJARNAVIS: I want notice.

MR. CHAIRMAN: The Minister wants notice.

†[] English translation.

SHRI R. M. HAJARNAVIS: That particular area is not connected by railway if my impression is correct.

श्री नवाबसिंह चौहान : जम्मू झौर काश्मीर में कितना कोयला मिलने की झाशा की जा रही है ? वहां की स्रावश्यकता की देखते हुए क्या उस में से कुछ वच सकता है जो इधर नीचे भेजा जा सके ?

श्री ग्रार० एम० हजरनवीस : मेरे खयाल से वहां का क.यले पंजाब ग्रौर कुछ दूसरी जगह ग्रा रहा है।

MR. CHAIRMAN: The Question hour is over.

## WRITTEN ANSWERS TO QUES-TIONS

OIL REFINERY IN COCHIN

\*438 SHRIMATI DEVAKI (GOFI-DAS): Will the Minister of MINES AND FUEL be pleased to state:

(a) whether Government have received any representation  $t_0$  locate the fourth public sector oil refinery in Cochin; and

(b) whether it is a fact that a team of experts deputed for recommending the site in this respect had recommended Cochin as an ideal place for locating the refinery?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) No, Sir.

MACHINE TOOL FACTORY IN KERALA

\*439. SHRIMATI DEVAKI (GOPI-DAS): Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether there is any proposal under Government's consideration to